

(b) if so, the main outlines thereof?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) These schemes in general aim at reducing the silt load in the rivers by soil conservation measures, such as, afforestation gully plugging, terracing, bunding check damming and provision of grassed waterways and diversion channels.

Sardar Iqbal Singh: May I know whether the Government are aware of the fact that five dams are going to be constructed in the Sutlej and there is always more soil erosion in the lower reaches and may I know whether the Government has taken some steps for checking the soil erosion in the Sutlej?

Dr. P. S. Deshmukh: I do not know about this particular part of Sutlej which my hon. friend is referring to. But, we have proposals from the P.E.P.S.U., Himachal Pradesh, Orissa and Andhra and other places for sanction of schemes.

Sardar Iqbal Singh: May I know whether the benefits from these dams are inter-State and whether the Central Government are going to help the Punjab Government in this connection if they ask for any help?

Dr. P. S. Deshmukh: I should like to have notice.

Shri Kasliwal: In view of the fact that the ravages of soil erosion are very serious in this country, have the Government appointed any committee to enquire into the ravages of soil erosion in the country?

Dr. P. S. Deshmukh: We have a fair idea of the ravages that are caused by soil erosion.

Shrimati Tarkeshwari Sinha: Which are the dams where afforestation has already been started? May I know the names of the dams?

Dr. P. S. Deshmukh: Some steps have been taken in the Damodar Valley as far as I know.

Shri N. M. Lingam: May I know if the measures proposed by the Government for conservations of soil are to be carried out only in Government land in the catchment areas or in private land also, and if it is to be extended to private land what monetary and other aid is the Government going to extend to holders of private land in these areas?

Dr. P. S. Deshmukh: So far as these river valley schemes are concerned, there is a proposal that these schemes themselves should provide for stopping soil erosion. So far as other areas are concerned, for the time being, we are working on only river valley projects by way of expedient and for research. We have yet to tackle the bigger issues of land erosion on a wider scale. I am unable to answer because we have no particular scheme except some bunding that is done in Bombay where some subsidy and help is given although the land belongs to private persons.

CONTAMINATION OF RIVER WATER

*2034. **Col. Zaidi:** Will the Minister of Health be pleased to refer to the reply given to starred question No. 405 on the 3rd March, 1955 and state whether any comprehensive scheme has been prepared to prevent the contamination of rivers other than the Jamuna river?

The Deputy Minister of Health (Shrimati Chandrasekhar): This is primarily the concern of State Governments. Information received so far, in reply to enquiries made, shows that there is no comprehensive scheme for preventing contamination of rivers by sullage water, except in Hyderabad State.

Col. Zaidi: Is it proposed to take some steps in this connection in the Second Five Year Plan?

Shrimati Chandrasekhar: It is for the State Governments to take steps.

Col. Zaidi: Is it proposed to make it compulsory for industrial establishment to treat the industrial effluent before it is released into the rivers?

Shrimati Chadrasekhar: The State Governments are taking necessary steps as regards that.

Shri N. B. Chowdhury: May I know whether the Government want to make a proposal to the Planning Commission to issue directions to the State Governments so that they can make a survey regarding the various ways of preventing the contamination of the rivers in different parts of the country?

The Minister of Health (Rajkumari Amrit Kaur): It is impossible for the Planning Commission to issue any directives. This matter has been brought to the notice of the State Governments and they have been asked to take action.

खानाबदोशों का पुनर्वास

*२०२५. श्री हेम राज : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में अभी राज्यवार कितने खानाबदोश पशुपालन में लगे हुये हैं ; और

(ख) क्या उनको बसाने के लिये कोई याोजना सरकार के विचाराधीन हैं ; और

(ग) यदि हां, तो उस की रूप-रखा क्या है ?

कृषि मंत्री (डा० पी० एस० वृंशमुख) : (क) सन् १९५१ की जनगणना के आधार पर एक विवरण सभा के पटल पर प्रस्तुत किया गया है जिस में प्रान्तवार उन व्यक्तियों का ब्यौरा दिया गया है जो कि पशुपालन में लगे हुए हैं [पृष्ठबन्ध परीक्षा ६, अनुबन्ध संख्या ४४] । अनुमान है कि इन में प्रतिशत ४० से ५० तक करीबन खानाबदोश हैं ।

(ख) जी, हां ।

(ग) योजना के बारे में ब्यौरा तथा योजना की मुख्य रूप-रखा विचाराधीन है ।

श्री हेम राज : क्या यह सत्य है कि गद्दीयों और बन गुज्जरों के लिए जो तीरनी के रट तीन चार गुने कर दिए गए हैं और चराने के लिए जंगलात में उनको बहुत तकलीफ हो रही

है ? क्या इस पर विचार किया जाएगा और उनको जो तकलीफ हो रही है उसको दूर किया जाएगा ?

Dr. P. S. Deshmukh: I would like to have notice.

श्री कासलीबाल : क्या चित्तौड़गढ़ के गाड़िया लुहारों को खाना बदोशों में शुमार किया गया है, और यदि किया गया है, तो क्या उन के रिहैबिलिटेशन के लिए भी कुछ किया जाएगा ?

डा० पी० एस० वृंशमुख: उनके रिहैबिलिटेशन के बारे में कुछ किया जाएगा । But I want notice of the question.

श्री हेम राज : क्या मैं जान सकता हूँ कि जो पहाड़ी इलाके हैं उनमें यह जो गुज्जर और गद्दी लोग हैं ये ६ महीनों के लिए तो मैदानी इलाकों में आ जाते हैं और ६ महीनों के लिए पहाड़ों में चले जाते हैं इन के बसाने का किस तरह से इतिजाम होगा ?

डा० पी० एस० वृंशमुख : क्याँ कि हम चाहते हैं कि कुछ लोगों को फायदा हो हम एक स्कीम बना रहे हैं ।

TAPIOCA CULTIVATORS

*2037. **Shri Mathew:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have received a representation from the Travancore-Cochin Chamber of Agriculture dated the 15th February, 1955, regarding the plight of tapioca cultivators in that State:

(b) if so, the nature of the suggestions made therein; and

(c) the action taken in the matter?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) and (c). A statement is placed on the Table of the Lok Sabha. [See Appendix IX, annexure No. 45.]